

(a) the number of class I, II, III and IV employees in Kakrapar Atomic Power Station;

(b) the number of employees from the Gujarat State and how many are from other States; and

(c) the reasons for not recruiting local people to class III and IV posts ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Directions regarding officials in tribal sub-plan areas

1756. SHRI MANKU RAM SODI : Will the Minister of WELFARE be pleased to state :

(a) whether the Union Government have issued any directions to the State Governments that officers understanding local languages should be posted for on-going tribal sub-plans for various parts of the country;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) The Ministry of Home Affairs set up a Group in 1978 under the Chairmanship of Shri Maheshwar Prasad to work out the details of guidelines or directions to be issued to States on the question of personnel policy in tribal areas. The Group, inter-alia made several suggestions regarding selection of suitable personnel. Relevant extract is in the statement given below.

(b) The recommendations of the Group were brought to the notice of the State Governments. These are also reviewed in the meetings with the State officials/representatives in the tribal sub-plan meetings held in the Ministry from time to time.

(c) Questions does not arise.

Statement

Extract from the report of Group on Administrative Arrangements and Personnel Policies in Tribal Areas.

1. In the recruitment of field-level functionaries, whose cadres are generally regional or district-based, preference should be given to local persons even by relaxing minimum qualifications where necessary.

2. Acquisition of a good knowledge of a tribal dialect with-in a prescribed period should be made a condition of appointment in the case of field-functionaries.

3. State-level, Division-level District-level Screening Committees may be set up for making selection of persons to be posted in tribal areas.

[English]

New Cadre of Science Administrators

1757 SHRI MAHENDRA SINGH :
SHRIMATI KISHORI SINHA :
SHRIMATI GEETA
MUKHERJEE :

Will the PRIME MINISTER be pleased to state :

(a) whether there is a proposal under consideration of Government to form a new cadre of Science Administrators, with a view to providing support to Scientists and to remove mediocrity from the Research and Development establishments; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) There is no concrete proposal as such at present under consideration of the Government to form a new cadre of Science Administrators. However, an idea to this effect has been floated and is discussed in different forums.